

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 201/Chd/CHD/2017**

**With**

**CA No.173/2017**

Capt. Sunil Kumar Chaudhary

...Petitioner.

Versus

M/s Ocean Security Guards & Ors.

...Respondents.

Present: Mr. Abhay K. Das, Advocate for the petitioner.  
Mr. Nitin Kumar, Practising Company Secretary  
for respondents.

Due to paucity of time matter could not be taken up today.

Adjourned to 05.02.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

December 07, 2017

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